

Ghazipur.
 Ballia.
 Pratapgarh.
 Unnao.
 Faizabad.
 Basti.
 Allahabad.
 Varanasi.
 Sultanpur.
 Gonda.
 Jaunpur.
 Gorakhpur.
 Deoria.
 Rae Bareli.

20. WEST BENGAL.

Midnapur.
 Hooghly.
 Nadia.
 Malda.
 Bankura.
 Purulia.
 Birbhum.
 West Dinajpur.
 Howrah.
 Burdwan.
 Murshidabad.

Rajouri Garden MIG flats welfare association protest to Lt. Governor

116. SHRI VIJAYA KUMAR YADAV: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Rajouri Garden MIG flats Welfare Association lodged a protest with the Lt. Governor regarding the apathy of the DDA to conditions of the DDA flats allotted to them;

(b) if so, the details; and

(c) any action taken thereon?

THE MINISTER OF PARLIAMEN-
 TARY AFFAIRS, SPORTS AND
 WORKS AND HOUSING (SHRI BUTA
 SINGH): (a) and (b). The DDA has re-
 ported that a Memorandum from the

Rajouri Garden MIG Flats Welfare Association had been received through the office of the L.G., Delhi and that this memorandum referred to letters written by the Association about maintenance of certain day-to-day services like cleaning of sanitary pipes, cleaning of drains, maintenance of parks, cleaning of dustbins etc.

(c) The DDA has reported that all the services of this colony were transferred to the Municipal Corporation of Delhi in 1981. It has further reported that wherever complaints of seepage and leakage in the flats had been received, these had been attended to.

Amendment of urban land ceiling act

117. SHRI F. H. MOHSIN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the latest position regarding the proposed amendment of the Urban Land Ceiling Act;

(b) the broad outlines of the amendments proposed after consulting the State Governments; and

(c) when the long-awaited amending Bill in regard to which promises and assurances have been given by Government over the last three years is likely to be introduced in the Lok Sabha?

THE MINISTER OF PARLIAMEN-
 TARY AFFAIRS, SPORTS AND
 WORKS AND HOUSING (SHRI BUTA
 SINGH): (a) to (c). The proposal for amending the Act is still in process and the amending Bill will be introduced as soon as the requisite formalities are completed.

Forest Area in Dhanbad Distt.

118. SHRI A. K. ROY: Will the Minister of AGRICULTURE be pleased to state:

(a) total forest area in Dhanbad district of Bihar and the area in which the forest is existing at present i.e. on 1-1-1983;